

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/1440/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri S. K. Poddar,  
District & Sessions Judge,  
Morigaon, Assam.

Dated Guwahati the <sup>th</sup> 5 March, 2021.

Sub: **Station leave permission.**

Ref:- Your letter No.DJM/1524, dtd 04.03.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted headquarter leave permission, with your official vehicle, at your own cost, on 07.03.2021. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

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**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-205/2013/1441/A, dated 5.3.2021

Copy to:

- ✓ 1. The Project manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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